

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).3 0 6 4 2 / 2 0 0 8

(From the judgment and order dated 21 / 1 0 / 2 0 0 8 in CT R No. 1 3 0 6 / 2 0 0 8
of The HIGH COUR T OF JUDICA TU R E AT ALL A H A B A D)

M/S.MA J H O L A D I S T . & C H E M . W O R K S , P I L I B H I T

Petitioner(s)

VER SUS

COMMI S S I O N E R , T R A D E T A X C O M M . T A X , U . P .

Respondent(s)

(With appln. for exemption from filing O.T., permission to file lengthy list of dates,
exemption from filing c/c of the impugned judgment and with prayer for interim
relief and office report)

W I T H	
SL P(C) NO. 30 6 5 8 of 2 0 0 8 - With appln. for exemption permission to place addl. documents on record and with and office report	from filing O.T., prayer for interim relief
SL P(C) NO. 30 6 6 4 of 2 0 0 8 - With appln. for exemption permission to place addl. documents on record and with and office report	from filing O.T., prayer for interim relief
SL P(C) NO. 30 6 8 3 of 2 0 0 8 - With appln. for exemption permission to place addl. documents on record and with and office report	from filing O.T., prayer for interim relief

Date: 07 / 0 1 / 2 0 0 9 This Petition was called on for hearing today.

CORAM :

HON'B L E MR. JUS T I C E S . H . K A P A D I A
HON'B L E MR. JUS T I C E A F T A B A L A M

For Petitioner(s) Mr. V. Laxmi ku m a r a n , Adv.
Mr. P r a k a s h Ku m a r Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on the Special Leave Petition as well as on prayer for
interim relief.

(S. Thapar) (Madhu Saxena)
P S to Registra r Court Master